

**Central Administrative Tribunal  
Principal Bench**

**OA No.2481/2017**

New Delhi, this the 12<sup>th</sup> day of March, 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Neelam Wadhawan, Age 60  
Designation Assistant Nursing Superintendent  
Group 'B'  
W/o Sh. Pradeep Wadhawan  
R/o House No.E-213  
MCD Colony, Azadpur  
Delhi. ...Applicant

(By Advocate: None)

**Versus**

1. North Delhi Municipal Corporation,  
Through its Commissioner,
2. The Additional Commissioner (Health),  
North Delhi Municipal Corporation,
3. The Director (Hospital Admn.),  
North Delhi Municipal Corporation,  
All (1) to (3) at Civic Centre,  
Minto Road, New Delhi.
4. The Medical Superintendent,  
Hindu Rao Hospital,  
North Delhi Municipal Corporation,  
Malka Ganj, Delhi-110007.

...Respondents

(By Advocate :Shri M.S. Reen)

**ORDER (ORAL)**

**Justice Permod Kohli:**

None for the applicant even on the second call. On the last date of hearing also the applicant remained absent. It

appears that the applicant is not interested to prosecute this Application. Dismissed for default of appearance and non prosecution.

**( K.N. Shrivastava )**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

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